

22.11.2017 J- 1 PRONOUNCEMENT OF JUDGEMENT (APPLT. JURISDICTION)

COURT NO. 13

HON'BLE MS. JUSTICE INDERMEET KAUR

1.W.P.(C)5960/2017
CM NO. 24762/2017
CM NO. 25079/2017

KEVIN CC WONG
VS UNIVERSITY OF
DELHI

ARUN MONGA, DIVYA SHARMA,
MASCCELLINA KALIKOTEY, SURYAJYOTI PAUL SINGH
MOHINDER J.S. RUPAL,
PRANG NEWMAI, MANEESHA DHIR
ABHISHEK KUMAR, SHARMISTHA GHOSE
MAHIPAL SINGH

COURT NO.31

HON'BLE MS. JUSTICE SANGITA DHINGRA SEHGAL

1.BAIL APPL. 2169/2017
CRL.M.A. 17603/2017

SANJAY KUMAR
VS. STATE (GOVT.
OF NCT OF DELHI)

KIRTI UPPAL, DEEPENDER HOODA
SIDHARTH CHOPRA, PRANVIR SETHI
MOHIT BHANDARI, HIREIN SHARMA

2.BAIL APPL. 2170/2017
CRL.M.A.17605/2017

LALIT KUMAR TOKAS
VS. STATE (GOVT OF
NCT OF DELHI)

KIRTI UPPAL, DEEPENDER HOODA
SIDHARTH CHOPRA, PRANVIR SETHI
MOHIT BHANDARI, HIREIN SHARMA

HIGH COURT OF DELHI
21ST NOVEMBER, 2017

REGISTRAR (LISTING)

22.11.2017

FOR PRONOUNCEMENT OF JUDGMENT (ORIGINAL JURISDICTION)

COURT NO. 20 (OS - B)
HON'BLE MR. JUSTICE NAVIN CHAWLA

AT 2.15 P.M.

21. O.M.P. 273/2008	M.C.D. Vs. RAVI KUMAR	MINI PUSHKARNA, VASUNDHARA NAYYAR ANUSHRUTI, ANUSUYA SALWAN, RENUKA ARORA, NIKITA SALWAN, SUMIT RANA
22. O.M.P. 274/2008	M.C.D Vs. RAVI KUMAR	MINI PUSHKARNA, VASUNDHARA NAYYAR ANUSHRUTI, ANUSUYA SALWAN, RENUKA ARORA, NIKITA SALWAN, SUMIT RANA
23. O.M.P. (COMM) 569/2016	M/S LIFELONG MEDITECH P.LTD Vs. M/S UNITED INDIA INSURANCE CO.LTD	SAMEER NANDWANI, POOJA TANDON, A.K.DE, ANANYA DE
24. O.M.P. (T) (COMM.) 84/2017	BHARAT BROADBAND NETWORK LIMITED Vs. UNITED TELECOMS LIMITED	CHANDAN KUMAR, RAHUL KUMAR PAWAN UPADHYAY, RAJESH CHHETRI RAJEEV CHHETRI, MEENAKSHI RAWAT
25. O.M.P. (T) (COMM.) 85/2017	BHARAT BRAODBAND NETWORK LIMITED Vs. UNITED TELECOMS LIMITED	CHANDAN KUMAR, RAHUL KUMAR PAWAN UPADHYAY, RAJESH CHHETRI RAJEEV CHHETRI, MEENAKSHI RAWAT
26. O.M.P. (COMM) 369/2017	NEW DELHI MUNICIPAL COUNCIL Vs. V3S INFRATECH LIMITED	VIPUL GANDA, RAGHAV, MOHIT DOMMAN, PRAVEEN KUMAR SINGH UTKARSH SINGH, MD. ZIAUDDIN AHMAD, AVI BATRA
